

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2276/2025

PRAMOD YADAV

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA 172326/2026 IS LISTED UNDER THIS ITEM]

IA No. 172326/2026 - GRANT OF BAIL

Date : 09-06-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Manish Kumar, Adv.

Mr. Satendra Tripathi, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice on the application (IA No. 172326/2026) for grant of bail, returnable on 01st July, 2026.
2. Ms. Srishti Singh, learned Advocate on Record accepts notice for the State and undertakes to file counter affidavit within two weeks. Hence, service of notice on the State is waived.

(NISHA KHULBEY)
COURT MASTER(SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER(NSH)